

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**CP NO.186/2016**

**IN THE MATTER OF:**

Lloyds Line Pipes Ltd.

.... Applicant/petitioner

**Order under Section 391, 392 & 394 of the Companies Act, 2016**

**Order delivered on 10.07.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**

**Hon'ble President**

**Ms. Deepa Krishan**

**Hon'ble Member (T)**

For the Applicant/petitioners : Shri Ashutosh Gupta & Suman Kumar,  
Advocate

For the OL, Delhi : Ms. Chetana Kandpal, Company Prosecutor

For the RD(NR), Delhi : Shri Manish Raj, Company Prosecutor

**ORDER**

Order reserved.

Sd- \_\_\_\_\_

**(CHIEF JUSTICE M.M.KUMAR)**  
**PRESIDENT**

Sd- \_\_\_\_\_

**(DEEPA KRISHAN)**  
**MEMBER(TECHNICAL)**

10.07.2017  
V. Sethi